

PETITIONER:
MOHAMMED GANBI SAHIB

Vs.

RESPONDENT:
K. BALASUBRAMANIA NAYAR

DATE OF JUDGMENT: 10/10/1996

BENCH:
KULDIP SINGH, M.M. PUNCHHI, N.P. SINGH, M.K. MUKHERJEE, S.SAGHIR AHMADWITHCIVIL APPEAL NOS . 4061-65 OF 1991D. LAKSHMI AMMALV.N.K. RAMALINGAM CHETTIAR ETC.

ACT:

HEADNOTE:

JUDGMENT:

J U D G M E N T

N.P. SINGH, J.

These appeals are disposed of in terms of the judgment of this court in the Case of Vijay Singh etc. etc. v. Vijayalakshmi Ammal (Civil Appeal Nos. 5948-5950 if 1990) delivered today.